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ITEM NO.14

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2011
CC 2132/2011

(From the judgement and order dated 10/08/2010 in CWP No.
38095/2008 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

AJIT SINGH AND ORS Petitioner(s)

VERSUS

STATE OF UP AND ORS Respondent(s)

(With appln(s) for c/delay in filing SLP,c/delay in refiling SLP
and office report)

Date: 28/02/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE A.K. PATNAIK

For Petitioner(s) Mr. Sagar Pathak,Adv.
 Mr. A.Venayagam Balan,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with SLP(C)No.32260 of 2010.

(O.P. Sharma)
Court Master

(M.S. Negi)
Court Master